NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. IA 3024/2022 IN C.P. (IB)/1132(MB)2017

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2022

NAME OF PARTIES: - Raj Oil Mills Limited
V/s
Lalita Bantwal
IN THE MATTER OF
Raj Oil Mills Limited

APPEARANCE :
FOR APPLICANT : Adv. Uzair Kazi
FOR RESPONDENT : Adv. Karoth

Section: Sec 60(5) U/s 10 of (IBC)

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time, this matter could not be taken up. The Counsel for the Applicant submitted that **IA 885/2020** is not listed.

Registry is directed to list **IA 885/2020** for hearing on **15.12.2022**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
28.11.2022
AARTI